



NOTIFICATION No. 25 / 2019

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2)
1.	Tmt. R.Gayathri Devi, Judicial Magistrate III, Madurai.	District Munsif-cum-Judicial Magistrate, Peraiyur, vice., Thiru. S.Chandrasekar, transferred.
2.	Thiru. S.Chandra Sekar, District Munsif-cum-Judicial Magistrate, Peraiyur.	Judicial Magistrate III, Madurai, vice., Tmt. R.Gayathri Devi, transferred.
3.	Thiru. S.Santhanakrishnasamy, Judicial Magistrate, Palacode.	Judicial Magistrate IV, Coimbatore, in the existing vacancy.
4.	Selvi. D.Nisha, District Munsif-cum-Judicial Magistrate, Bhoothapandy.	Judicial Magistrate II, Vellore, in the existing vacancy.
5.	Tmt. V.Udayasuriya, Additional District Munsif, Arupukkottai.	Judicial Magistrate III, Tiruppur, in the existing vacancy.
6.	Tmt. K.Seganasbanu, District Munsif, Dharmapuri	I Additional District Munsif, Bhavani, vice., Thiru. K.Sivakumar, transferred.
7.	Thiru. K.Sivakumar, I Additional District Munsif, Bhavani	Principal District Munsif, Bhavani, in the existing vacancy.
8.	Thiru. M.Kadarkaraiselvam, District Munsif-cum-Judicial Magistrate, Kodaikanal.	Judicial Magistrate II, Tirunelveli, in the existing vacancy.

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2)
9.	Thiru. K.Karthik, District Munsif, Udhagamandalam.	District Munsif-cum-Judicial Magistrate I, Hosur, in the existing vacancy.
10.	Thiru. S.Vadivel, Judicial Magistrate, Thuraiyur.	Judicial Magistrate I, Namakkal, in the existing vacancy.
11.	Thiru. P.Chandrasekar-II, Judicial Magistrate, Lalgudi.	Judicial Magistrate II, Ariyalur, in the existing vacancy.
12.	Tmt. M.Jayanthi, District Munsif, Nilakottai.	Judicial Magistrate II, Namakkal, in the existing vacancy.
13.	Thiru. T.Sundarrajan, Judicial Magistrate, Coonoor.	Judicial Magistrate I, Sankari, in the existing vacancy.
14.	Thiru. D.Ramganes, District Munsif, Chengalpattu.	District Munsif, Vadipatti, in the existing vacancy.

HIGH COURT OF MADRAS, CHENNAI.

DATED:07.02.2019.

Sd./-C.Kumarappan

REGISTRAR GENERAL

